

**SHRI CHENGALRAYA NAIDU :**

Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state :

(a) whether it is a fact that it has been decided to diversify the production at the Precision Instruments Plant at Kota (Rajasthan) ;

(b) if so, the main reasons of this diversification ;

(c) whether this decision was taken at the instance of the Russian authorities ;

(d) whether this is the third time when diversification at this Plant is being done on the advice of the Russian authorities ; and

(e) if so, how far this third time diversification at the Plant will be helpful in utilising the full capacity of the Plant ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) Yes, Sir.

(b) to (e). Consequent on the decision to postpone the implementation of the Palghat project of Instrumentation Limited and base the Palghat range of instruments for manufacture at its Kota unit during the Fourth Plan period, the company, in consultation with its Soviet collaborators have, for the second time, decided to diversify its product range. This diversification has been further necessitated with a view to meet the growing needs of chemical and fertiliser plants for the pneumatic range of instruments, providing integrated systems and ensuring greater utilisation of the in-built capacity of the Kota Plant.

#### **Technical know-how from U.S.A.**

5392. **SHRI N. R. LASKAR :**

**SHRI SAMINATHAN :**

**SHRI DHANDAPANI :**

**SHRI CHENGALRAYA NAIDU :**

Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state :

(a) whether Government have been

the statement made by the U.S. Ambassador while addressing a meeting of the Engineering Association of India that U.S. was prepared to make available to India the technical know-how ;

(b) whether he also stated that more and more barriers were coming up to inhibit the smooth flow of technical know-how or capital to India ;

(c) the reaction of Government thereto ; and

(d) the steps being taken to avail the technical know-how from the U.S.A. ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) and (b). Yes, Sir, Government has seen such press reports.

(c) The problem of flow of technical know-how or capital to India has to be viewed in the context of the overall economic policies of Government and the development that has already taken place in India. Government continues to recognise the value and necessity of foreign technical and financial collaboration, particularly in sophisticated fields of manufacture. The policy of Government in respect of foreign private investment and collaboration has been basically the same since Independence but, within the framework of the basic policy, certain re-orientation has been brought about, keeping in view the strong industrial base that has been set up in the country and the need for boosting exports of our manufactured products and the promotion of indigenous research and consultancy facilities and services.

(d) A number of facilities and incentives are already available to foreign investors including those from U.S.A., within the broad framework of the Government's policy on foreign investment and collaboration. Such facilities include non-discrimination against foreign capital once it is admitted into the country, freedom of remittance of profits and dividends, avoidance of double taxation of income and various reliefs and exemptions to foreign companies and investors in the matter of taxation of dividends, royalty and know-how fees, income-tax exemption to

technicians etc. With the constitution of the Foreign Investment Board and the publication of Government's guide-lines, applications for foreign investment/collaboration are also being disposed of speedily.

रीवा को इलाहाबाद अथवा सतना से मिलाने वाली रेलवे लाइन

5393. श्री भारत सिंह चौहान :

श्री हुकम चन्द कछवाय :

श्री जगन्नाथराव जोशी :

श्री टी० पी० शाह :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के रीवा जिले में, जोकि एक समय विन्ध्य प्रदेश की राजधानी था, कोई रेलवे लाइन नहीं है, और वहां परिवहन का एकमात्र साधन केवल बसें ही है ;

(ख) क्या सरकार का विचार एक रेलवे लाइन बना कर रीवा नगर को इलाहाबाद अथवा सतना से मिलाने का है ताकि इस जिले को महत्वपूर्ण औद्योगिक लाइनों से मिलाया जा सके और इसका विकास किया जा सके ;

(ग) यदि हां, तो उसका अनुमानित परिष्य कितना है ; और

(घ) यदि नहीं, तो उक्त नगर को किसी रेलवे लाइन से मिलाने के लिये क्या कार्यवाही करने का विचार है ?

रेलवे मंत्री (श्री नन्दा) : (क) जी हां

(ख) जी नहीं ।

(ग) सवाल नहीं उठता ।

(घ) धन की कमी और यातायात सम्बन्धी औचित्य न होने के कारण फिलहाल इस लाइन के निर्माण के सम्बन्ध में विचार नहीं किया जा सकता ।

Ad Hoc Increment to class III and class IV Railway Employees

5394. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) how many Class III and Class IV Railway employees have been benefited by the grant of *ad hoc* increment as announced by him during the reply on the Railway Budget this year ,

(b) whether the All India Railway-men's Federation demanded an increment for each year after stagnation on the maximum of the grade ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) The information is being collected from the Railways and will be laid on the Table of the Sabha.

(b) No.

(c) Government do not propose to take further steps in this matter for the present in view of the fact that Government have already announced the setting up of a New Pay Commission.

Utilisation of Idle Capacities in Barrel Fabrication Industry

5395. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 1276 on the 3rd March, 1970 regarding the Barrel Fabrication Industry and state :

(a) when circumstances have not arisen for not taking up the issue with the Maharashtra Government and the West Bengal Government and impressing on them to allow idle capacity to be shifted to other States where drums are badly required to save valuable foreign exchange in the import of machines, the reasons for Government stating in their reply given to Starred Question No. 31 on the 22nd July, 1969 to the effect that "according to their knowledge the West Bengal and the Maharashtra Governments are not very happy to transfer the industries outside their States"; and